

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4483
ANSWERED ON:22.08.2000
NATIONAL HUMAN RIGHTS COMMISSION REPORT
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Human Rights Commission had submitted its annual report for 1998-99 to the Government in March 1999;
- (b) if so, the reasons for not placing the same on the Table of the House till today; and
- (c) the time by which it is likely to be placed on the table of the House?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

- (a): The National Human Rights Commission has submitted its Annual Report for 1998-99 to Ministry of Home Affairs on 9.11.99.
- (b)&(c): As per the Protection of Human Rights Act, 1993, the Annual Report is to be laid before each House of Parliament along with a Memorandum of Action Taken or proposed to be taken on the recommendations of the Commission.

The Action Taken Memorandum on the various recommendations/observations contained in the Report is under finalisation. The report of the NHRC along with Action Taken on its recommendations will be placed in both Houses of Parliament shortly.